

accidents are as follows (for the six-month period Oct. 1961 to March 62):—

Collisions involving other than Passenger trains	37
Derailements to other than Passenger trains	552
Total	589

(b) No, Sir.

(c) Does not arise.

(d) Steps taken to prevent accidents are detailed in Chapter IV of pamphlet 'A Review of Accidents on Indian Government Railways 1960-61' already supplied to the Members along with Budget papers.

Lathi Charge on Passengers at Howrah Station

3021. Shri Dinen Bhattacharya: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the police had lathi charged the passengers on the 5th May, 1962 at Howrah station; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) No incident occurred in which the police had to resort to lathi charge on passengers at Howrah station on the 5th May 1962.

(b) Does not arise.

Displaced persons settled in Tollyganj Railway Colony

3022. Shri Dinen Bhattacharya: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the displaced persons who have settled down at Tollyganj Railway Colony have been served with quit-notices by the authorities concerned;

(b) whether it is a fact that these displaced persons have stated that as soon as they get alternate place they will quit the Railway land but in spite of it they have been asked to

leave the place within fifteen days; and

(c) if so, the details thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (c). There is no Tollyganj Railway Colony as mentioned in the question but presumably the Honourable member is referring to the unauthorised occupation of railway land near Gariahat level crossing or the approaches to the Russa Road over-bridge. Due to the above unauthorised encroachments, the railway could not start construction of the Gariahat Road over-bridge or raise the Russa Road over-bridge for which there have been persistent representations from the public. The Railway had waited for a long time and given adequate notice for the occupants to quit the area so that the works required by the public could be started.

Primary Health Centres in Punjab

3023. Shri Daljit Singh: Will the Minister of Health be pleased to state:

(a) the number of Primary Health Centres proposed to be opened in Punjab during the Third Five Year Plan period; and

(b) the amount allotted for the purpose?

The Minister of Health (Dr. Sushila Nayar): (a) 50.

(b) A sum of Rs. 70.55 lakhs has been allocated for Primary Health Centres in the Third Five Year Plan for the Punjab.

Drinking Water at Kiratpur Sahib Station

3024. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is an acute shortage of drinking water for passengers at Kiratpur Sahib Station on Ruper-Nangal Dam Section of Northern Railway; and